

(44)

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

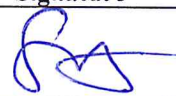
PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)


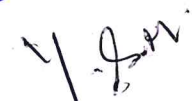
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 03.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	CA No. 42/2017
COMPANY PETITION/APPLICATION NO.	CP No.17/241/242/HDB/2016
NAME OF THE COMPANY	Pooja Crafted Homes Private Limited
NAME OF THE PETITIONER(S)	Mr. K. Joji Reddy
NAME OF THE RESPONDENT(S)	Pooja Crafted Homes Private Limited & (08) Others
UNDER SECTION	241

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
NARESH KUMAR SANGAM For S. Chidambaram	ADVOCATE	9000666072	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. Venkata Rami Reddy Y. SURYANARAYANA	counsel for R7, R8 & R9 counsel for R1 & R6	9542239039 vvrangaassociates.com suryacorporatelawyer@gmail.com 9849866556	 

ORDER

Heard. Shri Naresh Kumar Sangam on behalf of Shri S.Chidambaram, Ld. Counsel for the Petitioner. Shri Y.Suryanarayana for R1 & R6 and V.Venkata Rami Reddy for R7, R8 & R9.

Valuation of share price of the Company is submitted by the Chartered Accountant dated 04-09-2017 by fixing the share price of Rs.30/- to Rs.32/- per share.

The Ld. Counsels for the Respondent have agreed for the price fixed by the Chartered Accountant, however, Shri Naresh Kumar Sangam representing on behalf of Shri S.Chidambaram has objected for the price fixed by the Chartered Accountant and sought time. Therefore, case is posted to 10-11-2017 for orders.


Member (T)


Member (J)